

NOTICE.

Owing to the Durga Puja holidays only Part I of the Gazette will be published on the 8th and the 15th October 1937. Notifications intended for publication in other parts of the Gazette will be held over for issue on the 22nd October 1937.



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 41. CUTTACK, FRIDAY, OCTOBER 1, 1937.

 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

CONTENTS

	PAGE.		PAGE.
PART I.—Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.	203-207	PART VI.—Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.	93-179
PART II.—Educational Notices, Results of Examinations, etc.	273	PART VII.—Advertisements and Notices, etc.	435-504
PART III.—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	503-729	PART VIII.—Sale Notices of the Forest Department.	
PART IV.—Regulations, Orders, Notifications, and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	299-300	(Nothing for publication.)	
PART V.—Acts of the Indian Legislature assented to by the Governor-General.		PART IX.—Circulars and General Letters by the Comptroller, Orissa.	
(Nothing for publication.)		(Nothing for publication.)	
		PART X.—Acts of the Legislative Assembly of Orissa.	
		(Nothing for publication.)	
		PART XI.—Bills introduced into the Legislative Assembly of Orissa Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly.	
		(Nothing for publication.)	
		SUPPLEMENT	499-513

PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 21st September 1937.

No. 11234-A.—Babu Sachchidananda Misra, Deputy Magistrate and Deputy Collector, on return from leave, is appointed as Subdivisional Officer and Assistant Agent, Nawrangapur in the district of Koraput.

The 21st September 1937.

No. 11239-A.—Babu Jagadbandhu Mahapatra, Deputy Magistrate and Deputy Collector, on being relieved of his duties as Subdivisional Officer and Assistant Agent, Nawrangapur in the district of Koraput, is posted to that station as an attached Deputy Collector.

Notification no. 8135-A., dated the 25th July 1937, transferring him to the headquarters station of the district of Sambalpur, is cancelled.

The 27th September 1937.

No. 11371-A.—Notification no. 11254-A., dated the 21st September 1937, appointing Babu Purna Chandra Mahanti, Deputy Magistrate and Deputy Collector in charge of the Sadr subdivision of the district of Balasore, as Subdivisional Officer, Ghumsur, in the district of Ganjam, is cancelled.

The 27th September 1937.

No. 11377-A.—Mr. Prabhat Chandra Patra, Deputy Magistrate and Deputy Collector in the district of Cuttack, is appointed as Subdivisional Officer, Ghumsur, in the district of Ganjam.

So much of the notification no. 11258-A. dated the 21st September 1937, as relates to his appointment to hold charge of the Sadr subdivision of the district of Balasore, is cancelled.

P. T. MANSFIELD,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVT. DEPARTMENT.

NOTIFICATIONS.

The 27th September 1937.

No. 7125 L. S.-G.—On the termination of his appointment as Executive Officer to the Cuttack Municipality, Rai Sahib Somanath Mahapatra is placed on special duty in the Health and Local Self-Government Department for a period of six months.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

The 28th September 1937.

No. 7137-L. S.-G.—Under sub-section (3) of section 44 of the Madras Local Boards Act, 1920, as applied to the Agency, the Governor is pleased to remove Mr. Kulomoni Mahanty, Sub-Assistant Surgeon, Local Fund Hospital, Jeypore, from the office of member of the Jeypore union board in the Koraput district on his having been transferred to a place outside the jurisdiction of the said union board.

E. R. WOOD,

Secretary to Government.

SUBORDINATE CIVIL SERVICE. HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 29th September 1937.

No. 11469—1S/4-6/37-A.—Babu Prafulla Kumar Das, Sub-Deputy Collector

and Registrar, Orissa Secretariat, is granted leave on average pay on medical certificate for six months under rules 288, 289 and 291 of the Bihar and Orissa Service Code, with effect from the 5th August 1937.

P. T. MANSFIELD,

Chief Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATIONS.

The 23rd September 1937.

No. 10147—IF-6/37-E.—Mr. J. Shaw, Executive Engineer, Mahanadi Division, is appointed as Special Officer to be attached to the office of the Superintending Engineer, Orissa Circle, with effect from the date he joins the post, in connection with collection of data and compilation of a report on the recent floods.

The 23rd September 1937.

No. 10152—IF-6/37-E.—Babu Banabihari Mohanty, Assistant Engineer, Subdivisional Officer, Jajpur subdivision, is appointed to act as the Executive Engineer, Mahanadi Division, vice Mr. J. Shaw, placed on special duty.

By order of the Governor,

A. VIPAN,

Secretary to Government.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATIONS.

The 23rd September 1937.

No. 26.—Babu Biraj Mohan Senapati, Headmaster, Phulbani Middle English School, is allowed leave on average pay for two days, viz., the 1st and 2nd July 1937, under rules 284, 289-91 and 297 of the Bihar and Orissa Service Code.

The 28th September 1937.

No. 27.—Babu Jadunath Mahanti, a Sub-Inspector of Schools in the district of Cuttack, is allowed leave on average pay for one month under rules 284 and 289-91 of the Bihar and Orissa Service Code, with effect from the 8th September 1937.

This cancels notification no. 20, dated the 24th July 1937, published at page 170 of Part I of the Orissa Gazette, dated the 30th July 1937.

The 25th September 1937.

No. 28.—Babu Harikrishna Mahapatra, officiating Headmaster, Balasore Zila School, is allowed leave for one month, viz., leave on average pay for twenty-seven days and leave on half average pay for the remaining period under rules 284, 285-91 and 297 of the Bihar and Orissa Service Code, with effect from the 18th August 1937.

Maulavi I. K. A. Suhrwardi, an assistant master of the school will officiate as Headmaster during the absence, on leave, of Babu Harikrishna Mahapatra and will draw an allowance of Rs. 35 per month for the officiating period.

H. DIPPIE,

Director of Public Instruction.

CO-OPERATIVE SOCIETIES.

NOTIFICATIONS.

The 23rd September 1937.

No. 5156.—Whereas after the holding of an inquiry under sub-section (1), section 33 of the Madras Co-operative Societies Act (VI of 1932), into the constitution, working and financial condition of the Babanapur Co-operative Society bearing registration no. J285 of the 12th December 1928 in the Aska taluq in the district of Ganjam, I am of opinion that the said society ought to be dissolved; now therefore, in exercise of the power conferred by sub-section (1), section 44 of that Act, I hereby cancel the registration of the said society.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint M. R. Ry. M. Ramamurty Pantulu Garu, Assistant Registrar, Co-operative Societies, Ganjam Circle, to be liquidator of the abovenamed society.

The 23rd September 1937.

No. 5159.—Whereas after the holding of an inquiry under sub-section (1), section 35 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), into the constitution, working and financial condition of the Balugan Co-operative Society bearing registration no. 167 of the 28th March 1917 in the district of Puri, I am of opinion that the said society ought to be dissolved; now therefore, in exercise of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of

the same Act, I hereby appoint Babu Gopendra Krushna Misra, Manager, Khurda Central Co-operative Bank, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

The 23rd September 1937.

No. 5162.—Whereas after the holding of an inquiry under sub-section (1), section 35 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), into the constitution, working and financial condition of the Bidharpur Co-operative Society bearing registration no. 541 of the 15th May 1919 in the district of Puri, I am of opinion that the said society ought to be dissolved; now therefore, in exercise of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up.

And further in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint Babu Gopendra Krushna Misra, Manager, Khurda Central Co-operative Bank, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

The 23rd September 1937.

No. 5165.—Whereas after the holding of an inquiry under sub-section (1), section 35 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), into the constitution, working and financial condition of the Rathipur Co-operative Society bearing registration no. 73/Cu. of 4th May 1926 in the district of Puri, I am of opinion that the said society ought to be dissolved; now therefore, in exercise of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint Babu Gopendra Krushna Misra, Manager, Khurda Central Co-operative Bank, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

The 23rd September 1937.

No. 5168.—Whereas after the holding of an inquiry under sub-section (1), section 35 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), into the constitution, working and financial condition of the Raghunathpur Guarantee Union Co-operative Society bearing registration no. 30 of the 15th June 1920 in the district of Cuttack, I am of opinion that the said society ought to be dissolved; now therefore,

in exercise of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint Babu Sidheswar Rath, Manager, Banki-Dompara Central Co-operative Union, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

The 23rd September 1937.

No. 5171.—Whereas after the holding of an inquiry under sub-section (1), section 35 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), into the constitution, working and financial condition of the Charchika Guarantee Union Co-operative Society bearing registration no. 77/O of 20th November 1922 in the district of Cuttack, I am of opinion that the said society ought to be dissolved; now therefore, in exercise of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint Babu Sidheswar Rath, Manager, Banki-Dompara Central Co-operative Union, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY,

*Deputy Registrar,
Co-operative Societies,
Orissa.*

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATIONS.

The 25th September 1937.

No. 6775—IV-122/37-R.—Babu Ananda Gopal Bhattacharjya, Sub-Deputy Magistrate and Sub-Deputy Collector, on probation at the headquarters station of the district of Cuttack, is transferred temporarily to the headquarters station of the district of Puri.

J. R. DAIN,

Revenue Commissioner.

(INSPECTOR-GENERAL OF REGISTRATION).

The 25th September 1937.

No. 2211-Regn.—Babu Dinabandhu Tripathy, Relieving Sub-Registrar of Puri, is appointed to act as Sub-Registrar of Kendrapara in the district of Cuttack during the absence of Babu Jayanarayan Das, Sub-Registrar, granted leave, with effect from the 1st October 1937.

The 25th September 1937.

No. 2215—XL-16/37-Regn.—Babu Jayanarayan Das, Sub-Registrar of Kendrapara in the district of Cuttack, is granted leave on average pay on medical certificate for one month, with effect from the 1st October 1937 under rules 284, 289 and 291 of the Bihar and Orissa Service Code.

J. R. DAIN,

Inspector-General of Registration

ELECTION OF MUNICIPAL COUNCILLORS.

NOTIFICATION BY THE ELECTION OFFICER, MUNICIPAL COUNCIL, BERHAMPUR (GANJAM DISTRICT).

Under rules 10 and 34 of the rules for the conduct of elections of Municipal Councillors, the persons whose names are given below have been declared elected as Councillors of the Berhampur Municipal Council and they shall come into office with effect from 1st November 1937:—

Number and name, if any, of ward.	Name of person declared elected.	Community or sex (if the person has been declared elected for a reserved seat).
1	2	3
1st ward ...	M. R. Ry. Pakanati Narayanarao Nayudu Garu.	...
2nd ward ...	Mr. K. M. Paul	... Christian (Reserved seat).

Number and name if any, of ward.	Name of person declared elected.	Community or sex (if the person has been declared elected for a reserved seat).
1	2	3
4th ward ...	Sriman Kaviraj B. N. Sarma Mahasayo ...	...
5th ward ...	Srimati Gampa Sivakanthamma Garu ...	Woman (Reserved seat).
8th ward ...	1. M. R. Ry. Gade Balaramadas Pantulu Garu.	...
	2. M. R. Ry. Bobbadi Appalaswamy Garu	Depressed Class (Reserved seat).
9th ward ...	M. R. Ry. Yerramalli Venkatarao Pantulu Gar.	...
11th ward ...	M. R. Ry. Anem Basanna Garu ...	...
12th ward ...	1. Srimati Konda Vizialakshmi Bhai Garu	Woman (Reserved seat).
	2. M. R. Ry. Immediseti Ramamurty Chetty Garu.	...
13th ward ...	Sriman Bahadur Patnaik Mahasayo ...	...
14th ward ...	M. R. Ry. Vysyaraju Surayya Raju Garu	...
15th ward ...	M. R. Ry. Vysyaraju Venkataratnam Raju Gar.	...
17th ward ...	Sriman Orjuno Patro Mahasayo ...	...
18th ward ...	Sriman Uma Charan Patnaik Mahasayo ...	...

The 25th September 1937.

K. NARASIMHAM,
Election Officer.

APPOINTMENT OF DISPENSARY COMMITTEE MEMBERS. NOTIFICATION.

The 25th September 1937.

No. 8158-L.F.—It is hereby notified for general information that under rule 20(b) of the Rules for the management of Hospitals and Dispensaries in Bihar and Orissa, Babu Chaturbhuja Mohanty of Matikhana, police-station Bograi, is appointed as a member of the Managing Committee of the Dispensary at Bograi in the district of Balasore, vice Babu Krishna Chandra Mohanty, deceased.

J. R. DAIN,
Revenue Commissioner.